

Source of receipt of complaint	Allegations in brief	Period of stay of Officers complained against
2. (i) Letter dated 21-5-70 from Shri J. P. Yadav, M.P.	Allegations against some TTEs and ICs of Allahabad Division of having drawn false TA with the knowledge and support of Shri Dev Sharma, ACS and also of having falsely drawn night duty allowance.	Shri Dev Sharma has been working as ACS/Allahabad since 4-7-67.
(ii) Letter dated 23-5-70 from S/Shri J. P. Mathur and Shrikant Misra, MPs.		
(iii) Note received from Shri A. C. Gilbert, ex-MP on 20-6-70.		
3. (i) Complaint contained in a source report received on 27-6-70.	Allegations against Shri Shanti Prakash, DCS and Shri H. C. Tandon, DAO/Allahabad relating to commission of irregularities in the award of Goods Handling Contracts at Allahabad and Juhi TPT Kanpur including Fazalganj.	Shri Shanti Prakash has been working as DCS/Allahabad since 8-5-68. He is under orders of transfer from Allahabad.
(ii) Letter dated 25-8-70 from Shri J. P. Yadav, MP.		
4. Letter dated 31-10-70 from Shri A. C. Gilbert, ex. MP.	Allegations against Shri Dev Sharma relating to his having bestowed undue favour on an Assistant Goods Clerk overlooking his senior incharge and of the said A.G.C. having committed fraud by manipulating the demurrage charges at Harduaganj station with the active connivance of Shri Dev Sharma.	Same remarks as against item No.1 at col. 117.
5. Letter dated 3-10-70 from Shri A. C. Gilbert, ex. MP.	Allegation against Shri Dev Sharma, ACS Allahabad relating to his having given adverse reports on the working of the Vending Contractor, Fatehpur and of having engineered false complaints against the Contractor.	Do.

Note.—On the above items further references from the persons who had made the original complaints and letters from others have also been received.

**SUPPLY OF POWER FOR ANDHRA PRADESH
FROM ATOMIC ENERGY STATION AT
KALPAKAM**

700. SHRI SANDA NARAYAN-APPA: Will the Minister of IRRIGATION AND POWER)

मंत्री be pleased to

'सिचाई और विद्युत्
state

(a) whether there is any possibility for Andhra Pradesh to take power from the Atomic Energy Station at Kalpakam in Tamil Nadu;

(b) if so, the quantum of power supply to Andhra Pradesh from the said station: and

(c) whether it would be sufficient to meet the needs of the State by 1973-74 even after the supply of power from the said Station?

THE DEPUTY MINISTER IN THE
MINISTRY OF IRRIGATION AND
POWER/ सिचाई और विद्युत् मंत्री-
लय में उप-मंत्री (SHRI BALVNATH
KUREEL): (a) Yes, Sir.

(b) Two generating units of 251 MW each are to be set up at Kalpakam. The output from the first unit and 50% of that from the 2nd unit will be utilized in Tamil Nadu. The balance output has been earmarked for other States in the Southern Region including Andhra Pradesh.

(c) The power from the 2nd unit at Kalpakam will be available to Andhra Pradesh only in the Fifth Plan.